

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

CP 219/2004 in
OA 2471/2003

New Delhi, this the 25th day of October, 2004

Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Mr. S. K. Malhotra, Member (A)

1. Shri Girish Kumar Sharma
S/o Shri M.P. Sharma,
Ex-Casual Labourer (Typist)
O/o Assistant Engineer,
Northern Railway,
Chandausi (UP).

Residential Address:-

Girish Kumar Sharma,
C/o Shri Raja Ram,
House No.119, Mohalla Bhoor,
Bharat Nagar,
Ghaziabad.

...Applicant.

(By Advocate Shri G.D. Bhandari)

Versus

1. Shri R.R. Juruhar,
General Manager
Northern Railway,
Baroda House,
New Delhi.
2. Shri K. Mal
Addl. Divisional Railway Manager,
Northern Railway,
Moradabad (UP).

(By Advocate Shri V.S.R. Krishna and Shri Rajinder Khatter)

O R D E R (ORAL)

After hearing the counsel for the parties, we find that in compliance of our directions interview has been held on 17.9.2004 and applicant was not found suitable. Learned counsel for the applicant states that the applicant had been put certain questions which are not expected from a Class IV employee.

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Moreover it is stated that the selection has not been held in accordance with Para 209 of IR Vol. I. These matters cannot be taken in contempt petition.

Having regard to the above, CP is dismissed. Notices are discharged with liberty to the applicant to assail the order from which he is aggrieved, in accordance with law.

Amrit
(S.K. Malhotra)
Member (A)

/gkk/

S. Raju
(Shanker Raju)
Member (J)